## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/412/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

T.K.Bhaskar

Counsel for Petitioneus

Freetinkaa.R

Lashish Jain Kunia Fee Susener & Susane

Court for Respondet
ORDER

J.

Counsel representing both the parties are present. Both the counsels stated that there is a possibility of settling the matter between the parties through negotiation. Considering the submissions of both the counsels, this Bench is inclined to grant time to make submissions in relation to the outcome of the settlement talks. Put up on 07.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)